

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 150
(IB)-271(ND)2018**

Under Section: 9 of IBC.

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd.**Applicant**
Vs.

Pride Hotel Ltd.

....**Respondent**

Order delivered on 14.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

:
: Ms. Vibhooti Malhotra, Sr. St. Counsel
Mr. Siddharth Manocha, Adv.

ORDER

Due to holding Special Principal Bench and paucity of time,

re-notified on 01.11.2019 at 02:15 p.m.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh